NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 11.11.2020 NOTICE

Take notice that the following matters adjourned on 06.10.2020 will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors.	06.10.2020	02.12.2020
	Part Heard	With		
2.	Comp. App. (AT)	Deccan Chronicle Marketeers &	06.10.2020	02.12.2020
	(Ins) No. 982 of	Ors.		
	2019	Vs.		
		Deccan Chronicle Holdings & Anr.		
	Part Heard			

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By the order of Hon'ble Acting Chairperson -sd/-Registrar

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>